



NOTIFICATION No. 126 / 2022

Thiru. M.Udhayavelavan, Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Sivagangai, who has been appointed on transfer as Additional Judicial Member, Sales Tax Appellate Tribunal, Madurai, on deputation basis, in G.O.(D) No. 130, Commercial Taxes and Registration (A1) Department, dated 16.06.2022, is transferred and posted on deputation as Additional Judicial Member, Sales Tax Appellate Tribunal, Madurai, in the existing vacancy.

Thiru. K.Inbakarthick, IV Additional Sub Judge, Madurai, is transferred and posted as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Sivagangai, vice Thiru. M.Udhayavelavan, transferred.

Thiru. M.Paramasivam, XI Metropolitan Magistrate, Saidapet, Chennai, who has been appointed on transfer as Additional Judicial Member, Sales Tax Appellate Tribunal, Chennai, on deputation basis, in G.O.(D) No.130, Commercial Taxes and Registration (A1) Department, dated 16.06.2022, is transferred and posted on deputation as Additional Judicial Member, Sales Tax Appellate Tribunal, Chennai, in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 20.06.2022.

Sd/- P.DHANABAL,
REGISTRAR GENERAL

KAS